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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CA 202 / 14
PETITION NUMBER : TP 128 / 16
NAME OF THE PETITIONER(S) : M/s. G. CORP LOTUS MALL PVT.
LTP. S 4 OTHERS
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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B. ULLAS KIRAN PH

CS

B. Ullas Kiran

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PCS is present. Perused ROC report which disclose that it covers two financial years. PCS represents that he would file an application for amendment to add one more financial year to the application already filed for compounding.

At his requested, posted to 15.02.2017.

MEMBER (J)

MEMBER (T)